

Suppl. List VC
Sr. No. 10

IN THE HIGH COURT OF JAMMU AND KASHMIR AT
SRINAGAR

EMG Bail Appl. No. 14-A/2020

Zoya Farooq Bhat

... Petitioner(s)

Through: - Mr. Umer Mir, Adv.

V/s

UT of J&K and Ors.

....Respondents(s)

Through: - Mr. Asif Maqbool, Dy. AG

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER

23.04.2020

While Mr. Umer Mir, learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop; Mr. Asif Maqbool learned Dy. AG, representing the Union Territory, respondents is on Voice Call from his residence

Heard. Admit.

Notice, waived by Mr. Asif Maqbool, learned Dy. AG on behalf of respondents. He shall file objections by or before the next date of hearing.

List on 04.05.2020.

SD/

**(Ali Mohammad Magrey)
Judge**

Srinagar

23.04.2020

Mohammad Yasin Dar